

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**[Civil Writ Jurisdiction]**  
**W.P. (C) No. 3638 of 2010**

Jharkhand State Electricity Board .. . . .Petitioner  
Versus  
M/s Synergy Polypacks Pvt. Ltd. & Anr. .. . . .Respondents

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**CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO**  
**(Through :-Video Conferencing)**

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For the Petitioner : Mr. Mrinal Kanti Roy, Advocate  
For Respondents :  
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**06/06.09.2021** Learned counsel for the petitioner, Mr. Mrinal Kanti Roy has submitted that the defects shall be removed within two weeks.

It appears that writ petition has been filed on 31.07.2010 and the Stamp Reporter has pointed out defects vide S.R. dated 23.07.2010, but the defects have not been removed.

Thereafter, the matter was listed before Lawazima of Registrar (Vigilance) on 20.11.2010, when no one appeared, however, two weeks' time was granted to the petitioner to remove the defects.

Thereafter, the matter was listed before the Co-ordinate Bench on 03.07.2015 and with the consent of the parties, the matter was referred to the National Lok Adalat which was scheduled on 11.07.2015, but the same was returned without any order.

Thereafter the matter was listed before the Lawazima of Registrar General, even then nobody appeared on behalf of the petitioner, however, two weeks' time was granted to the petitioner to remove the defects.

Thereafter the matter was listed before the Coordinate Bench on 12.12.2018 along with W.P.(C) No. 6694/2010 and W.P. (C) No. 5865/2011 and notice was issued to the respondent and further time was granted to the petitioner to remove the defects, if any.

Learned counsel for the petitioner is granted two weeks' time to remove the defects subject to cost of Rs. 500/- to be deposited before the Advocate Clerk's Association, Jharkhand High Court, Ranchi.

Office is directed to delete the name of learned counsel, Mr. Abhay Prakash, as counsel for petitioner by substituting the name of learned counsel, Mr. Mrinal Kanti Roy in the cause list.

Let this case be listed separately after two weeks.

**(Kailash Prasad Deo, J.)**